

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 5286
TO BE ANSWERED ON 25.07.2019**

Indian Sports Service

**5286. SHRI NALIN KUMAR KATEEL :
SHRI D. K. SURESH :**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to introduce Indian Sports Service to streamline the sports administration in the country and if so, the details thereof;**
- (b) whether the Government has chalked out any roadmap to bring transparency in the sports sector and if so, the details thereof; and**
- (c) whether the Government is aware that all sections of the games and sports are given equal opportunities to perform their skills and if so, the response of the Government in this regard?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[SHRI KIREN RIJIJU]**

(a) : Sports being a State subject the responsibilities for promotion of sports, including Sports administration, rest with State Governments, Central Government supplements their efforts. There is no proposal under consideration of Central Government to introduce Indian Sports Service.

: 2 :

(b) : Yes Sir, the National Sports Development Code of India, 2011 provides for transparency in Sports sector. It covers all aspects of sports including good governance in National Sports Federations (NSFs), fair and transparent selection of athletes, accounting and audit, etc.

(c) : Based on sporting talent, all athletes are eligible to avail SAI training facilities and benefits under Khelo India Scheme without discrimination. NSFs are required to give fair and equal opportunities to all athletes based on their sporting talent.
